

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF LANCING INVESTMENT LIMITED

(Regd. & Corp. Office: City Centre, 19, Synagogue Street, 5th Floor, Room No. 533, Kolkata- 700 001)

The details subsequent to the completion of the offer made vide Public Announcement dated March 17, 2010 ("PA"), Corrigendum to PA dated June 15, 2010 and Letter of Offer dated June 16, 2010 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of M/s Ritman Concrete Pvt. Ltd. & M/s Ritman Commercial Pvt. Ltd., (herein after collectively referred to as "Acquirers") to acquire 40,000 fully paid-up Equity Shares of ₹10/- each, representing 20.00% of the fully paid-up equity and voting share capital at a price of ₹15/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : Lancing Investment Limited
2. Name and Address of the Acquirer(s) including PACs : **Ritman Concrete Pvt. Ltd. ("RCPL") & Ritman Commercial Pvt. Ltd ("RCMPL")**, both having their Registered Office at 134, Ashutosh Mukherjee Road, Kolkata - 700 025
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Niche Technologies Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 25.06.2010**
 - b) Date of Closing of the Offer : **Monday, 14.07.2010**
6. Details of the acquisition:

Sr. No.	PARTICULARS	Proposed in the offer document		Actual
1.	Offer Price	₹15/- per share		₹15/- per share
2.	Share holding of acquirers (No. & %) before MOU/P.A.	Nil (0.00%)		Nil (0.00%)
3.	Shares acquired by way of MOU or market purchases (No. & %)	1,37,500 (68.75%)		1,37,500 (68.75%)
4.	Shares acquired in the Open Offer (No. & %)	40,000 (20.00%)		9,000 (4.50%)
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	₹6,00,000/-		₹1,35,000/-
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	1,77,500 (88.75%)		1,46,500 (73.25%)
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer
		84,900 (42.45%)	44,900 (22.45%)	84,900 (42.45%)
				53,500 (26.75%)

9. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
10. Payment of interest, if any, to the shareholders along with the details thereof : Not Applicable
11. Status of Investor Complaints received, if any. : Nil

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : **Manager to the Offer**



VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Anup Kumar Sharma)

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On behalf of Acquirers : Ritman Concrete Pvt. Ltd. ("RCPL") & Ritman Commercial Pvt. Ltd. ("RCMPL")

Place: Kolkata

Date: 30.07.2010